

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-611(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: SM Star Engineers India Private Limited

V/s.

Ultramarine & Pigments Limited.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Sivaraman for the petitioner (through VC) and Adv. Roshni Naiki for the Respondent are present.
2. Ld. Counsel for the Petitioner sought an adjournment on the ground that he is awaiting the balance sheet of the Corporate Debtor.
3. At his request, list the matter on **18.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)